-CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

O.A. NO. 2482/96 P.T. NO.282/1996

Friday, this the 17th January, 1997.

HON'BLE SHRI JUSTICE B. C. SAKSENA, ACTING CHAIRMAN

Shri Dwarika S/O Shri Lakha; R/O Village Pipri Niwada, P. O. Behta Gokal, Distt. Hardoi (UP).

Applicant

(By Shri B. S. Mainee, Advocate)

-Versus-

- 1. Union of India through. General Manager, Northern Railway, Baroda House, New Delhi.
- The Divisional Railway Manager, 2. Northern Railway, Moradabad (UP).
- The Chief Permanent Way Inspector, 3. Northern Railway, Bareilly (U.P.). Respondents

ORDER

Learned counsel for applicant stated before me that applicant wishes to dithdraw the O.A. The O.A. is accordingly disposed of as withdrawn.

(B. C. Saksena) Acting Chairman

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